

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3223/252/HDB/2017
NAME OF THE COMPANY	MDN Edify Education Pvt Ltd
NAME OF THE PETITIONER(S)	MDN Edify Education Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIKAS SIROHIYA	Company Secretary Practitioner	Vikasach1999@gmail.com 9391012469	Vikas 10/10/2017

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Vikas Sirohiya learned PCS for the petitioner and he submitted that he has already complied with the objections raised by the Registry. The ROC is directed to furnish his report ~~positively~~ within two weeks. Post the case on 03.11.2017.


Member (Technical)


Member (Judicial)